

1	2	3	4	5
13.	Mizoram	—	4	—
14.	Orissa	7	7	13
15.	Punjab	25	—	15
16.	Rajasthan	18	13	27
17.	Tamil Nadu	53	1	54
18.	Tripura	—	1	—
19.	Uttar Pradesh	42	—	31
20.	West Bengal	31	3	23
21.	Jammu & Kashmir	1	—	2
22.	Delhi	2	—	—
23.	Goa, Daman & Diu	2	—	—
24.	Pondicherry	3	—	—
25.	Chandigarh	1	—	—
26.	Nagaland	—	4	—
27.	Meghalaya	—	8	—

SC = Scheduled Caste

ST = Scheduled Tribe

UG/UEG = Unemployed Graduates/Unemployed Engineering Graduates

**Construction of quarters for employees of departments of Post and Telecommunications in Tamil Nadu**

4814. SHRI P. SELVENDRAN : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether Government are considering to construct quarters for the employees of the Department of Post and Telecommunications in Tamil Nadu;

(b) if so, the places where the quarters are proposed to be constructed; and

(c) if not, the reasons thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA) : (a) Yes, Sir.

(b) (i) *Department of Posts*

Sathuvachari (Vellore), Mylapore and Chetpet (Madras), Podanur, Pollachi, Gobichettipalayam, Rameswaram,

Virudhunagar, Tirupattur (NA), Kovilpatti, Tuticorin, Ambattur, Mandaveli.

(ii) *Department of Telecommunications.*

Chidambaram, Cuddalore, Erode, Thuriyur, Peranambut, Papanasam, Ariyalur, Thuckalay, Ambur, Meenam-bakkam, Atur (Salem), Kallakurichi, Palayamkottai, Virudhunagar, Ennore, Mahabalipuram, Tirupattur (N.A.), Nagercoil, Arakandanallur, Kumbakonam, Mannargudi, Rasipuram, Sankarankoil, Tenkasi, Sivakasi, Tuticorin, Kundah, Kodaikanal, Coonoor, Thanjavur, Dindigul, Bhavani, Oddanchatram, Vellore, Namakkal, Gudalur, Tiruppur, Aruppukottai, Kangeyam, Pattukottai, Dharapuram, Pollachi, Madras and Coimbatore.

(c) Does not arise.

**Supply of gas at different rates to State Electricity Boards/Companies**

4815. SHRI D. B. PATIL : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether the Oil and Natural Gas Commission charges for the gas supplied to various customers at different rates;

(b) if so, the rate at which gas is being supplied to (i) Maharashtra State Electric

city Board (ii) Gujarat State Electricity Board (iii) Rashtriya Chemicals and Fertilizers Ltd. (iv) Bharat Petroleum Corporation Ltd. (v) Deepak Fertilizers and Petro-Chemicals and (vi) Tata Electric Co., Ltd.;

(c) the quantity of gas supplied to aforesaid customers from April 1985 to February 1986, month-wise; and

(d) the cost of production of per 1000 cubic metre of gas ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI CHANDRA SHEKHAR SINGH) : (a) Yes, Sir.

(b) The gas which is being supplied to Maharashtra State Electricity Board is billed at LSHS replacement value; to Gujarat State Electricity Board at coal replacement value; to Rashtriya Chemicals and Fertilizers (Trombay & Thal) at naphtha replacement value for feedstock and furnace oil replacement value for fuel; to Deepak Fertilizers & Petro-chemicals Ltd., at naphtha (for feedstock) and furnace oil (for fuel) replacement value; and to Tata Electric Co. Ltd., at coal replacement value upto 5685 million kilo calories per day, beyond which, at fuel oil replacement value;

(c) Details are given in the Statement given below.

(d) The cost of production of natural gas for the year 1984-85 was about Rs. 1218/1000 cubic metres; this excludes cost of transportation of gas from the supply point to the various consumers.